NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(IB) No. 440/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company		Agarwal Coal Corporation Pvt.LtdVs- Impex Ferro Tech Ltd.		
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
2.3.	Sailendu Bidyut I Anirudhya I	butt, Advocate) butta, Advocate)	Opushad Creditor Corporate Debters	15/12/12 A.D. alta 12/12/17

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for both the parties submitted that Hon'ble Supreme Court on 11/12/2017 has passed an order in S.L.P. No. 33687/2017. Petitioner has submitted that till date he has not received that order. Petitioner is directed to file the Hon'ble Supreme Court's order within 3 days from today.

List on 18/12/2017 for further order.

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)